

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Crl) No(s).10164/2013

DINESH PRATAP SINGH

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for stay,exemption from filing c/c of the impugned order,permission to file additional documents and office report)

Date: 24/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Liz Mathew,Adv.
Mr. Giriraj Subramaniam,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E RAwait return of notice.
List the matter on 17.4.2014.|
|mg|
||(SUNIL THOMAS)
|Registrar|
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